

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.911/2010

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Chotoo Sud. -Vs- Bhagwan Fianance Corporation Ltd.& Ors.		
Under Section	111 A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

PRABHAT SINGH ADVOCATE

Sharoo Sud



CHOTOO SUD

CHOTOO SUD

17/2/18  



1. Shannak Mita

2. Anita Basu

3. S.N. Pandey


Adv. for

Sanjay Thakur

  
12/2/18

4. Sutapa Roy Choudhury  
Adv.

Adv. for  
Company

  
Adv.  
12/2/18

ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld.

Counsel for the respondent company and the Ld. Counsel for  
the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.)  
Member (J)